						of the Corporate Debtor: Date of commencement of creditors for claims re	of CIRP: July 03, 202	24						
				Listofso	urad financial cre	editors (other than finan	aial graditors balan	ring to any class	of moditors)					
<u> </u>				LIST OF Sec	ui eu mianciai ci e	eutors (other than man	cial creditors belong	ging to any class	orcreationsj					(Amount in ₹)
		Details of c	laim received	Details of claim admitted										
SI. No.	Name of creditor	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	State Bank of India	08-07-2024	84,85,10,463.99	84,85,10,463.99	Bank Loan & Accrued Interest	84,85,10,463.99	0	No	59.28	0	0	0	0	Note 1 Revised claim form received on 20-07- 2024
2	The Maharashtra State Co- operative Bank Ltd	16-07-2024	20,29,68,304.00	20,29,68,304.00	Bank Loan & Accrued Interest	20,29,68,304.00	0	No	14.18	0	0	0	0	Note 1 Legal Charges as per the calculation provided by claimaint.
3	Central Bank Of India	20-07-2024	1,00,01,945.06	1,00,01,945.06	Credit facility	1,00,01,945.06	4,80,00,000.00	No	0.70	0	0	0	0	Note 1 Revised claim form received on August 09, 2024
4	Authum Investment & Infrastructure Limited	29-10-2024	64,66,85,439.32	0	Loan & Accrued Interest	-	0	No	0.00	0	0	64,66,85,439.32	-	Note 2 Received after 90 days Revised claim form received on February 04, 2025.
5	JM Financial Asset Reconstruction Company Limited	25-10-2024	7,39,03,669.00	0	Loan & Accrued Interest	-	0	No	0.00	0	0	0	7,39,03,669.00	Note 2 Received after 90 days
	Total		1,78,20,69,821.37	1,06,14,80,713.05		1,06,14,80,713.05	4,80,00,000.00		74.16	-	-	64,66,85,439.32	7,39,03,669.00	

Notes:

1 Security Interest-

1. State Bank of India is as per Annexure - B1

2. The Maharashtra State Co-operative Bank Ltd - Secured via Hypothecation of Stock and Debtors Rs. 20 crores, ROC Date : 20.02.2020, Charge Id; 100448441

3. Central Bank of India - Secured via (1) NA Land situated at Saswad Tal. Purandar Dist. Pune bearing S. No. 7/1 to 8/3(2) admeasuring 03 H 48 R plus potkharaba 00 H 18 R i.e. totally admeasuring 03 H 66 R i.e. 36600 Sq. Mtrs. along with school Building thereon admeasuring 33000 Sq.ft. within the limits of Village Saswad, Tal. Purandar and within the Jurisdiction of Sub Registrar Purandar.

Value of Security: MV: Rs. 33.91 Crores RV: Rs. 30.33 Crores. Valuation done by Valuer K S Ayyadurai dated 17.08.2020.

(2) Flat No. 205, on Second Floor, "GRAFICON ARCED", on Plot No.2 & 3, out of Final Plot No.153, Sasson Road, Near Ruby Hall Clinic, at Ghorpadi (Sangamwadi), Pune within the limits of Pune Municipal Corporation.

Value of Security: MV II: Rs. 1.41 crores RV II: Rs. 1.20 crores. Valuation done by Valuer K S Ayyadurai dated 07.07.2020.

2 As per records, there appears no disbursement of the loan as claimed. Accordingly, proof of disbursement was sought. In the absence of such proof of submisison, the claim is not admitted.

3 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.

4 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

(Annexure II)

T	in a	value of Security ava	The second se			(Rs. in c	rore	s)
Type Primary		Description	Value of Se	Basis and date or				
4	rimary Security		At the time of original sanction	At the time of Calling up / Trf to RA	Real	esent lizable alue		uation
		Hypothecation of existing as well as future entire current assets of the Company i.e. Stocks of Mahindra vehicles & spares, Book Debts and other current assets of the company		0	11	.66	con	per Details omitted by the npany as on 06.2024
0	Sub T Ilateral (F	otal or Cash Credit and (11.66 Corporate Lo	an)				
		or Cash Credit and (Corporate Lo	Value of Se				Basis and
	llateral (F	or Cash Credit and (Value of Se e of At the tir l Calling u	ne of p/Trf	Prese Realisa Value	able	Basis and date of valuation
	Flat No.09 Admeasu with attac "Godavari Housing S No.12, 13 CTS No.2	or Cash Credit and (At the time origina sanctic	Value of Se e of At the tir d Calling u	ne of p/Trf	Realisa	able	date of

	Taluka Haveli, Dist : Pune and within the limits of Pune Municipal Corporation. Pin : 411007.				Umesh Mandlik dto 19.08.2023
	Land & building at Survey No.5A/3, also bearing CTS 4554 & 5117 of village Saswad, situated at Near Saswad Bus Stand, Saswad, taluka Purander, Dist Pune 412301	12.50	15.80	13.10 *	Mahadev Kalburgi dto 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Shop No.4, Ground Floor, Area admeasuring 387 sq.ft. In 'Neeta Tower', S.No.390/2A and CTS No. 2190 of Village Kasarwadi, Bhosari Taluka Haveli, Dist Pune 411026	0.39	0.70	0.68 *	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Property, bearing S.No.131, Hissa No.2, S.No.131, Hissa No.3, S.No.131, Hissa No.5& S.No.131, Hissa No.8, having corresponding CTS No.4683 & 4684, Land Adm 17750.99 Sq.mtr. out of area admeasuring 389000 sq. mtrs., situated at Village Hadapsar, Taluka Haveli, Dist : Pune	51.01	55.00	48.90 *	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
_	o total (B)		* Highest RV	64.11	
Gra	and Total			75.77	

